

production of oilseeds.

Apart from these schemes, National Mission on Oilseeds has been set up to achieve self-sufficiency in oilseeds production. Pilot projects have also been introduced by National Oilseeds and Vegetable Oils Development Board for diversification of rainfed wheat to rapeseed-mustard and popularisation of Rabi/summer groundnut in non-traditional areas.

Profit/Loss in Central Warehousing Corporation

7256. SHRIMATI JAYANTI PATNAIK: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the profit/loss of the Central Warehousing Corporation during 1985-86, 1986-87 and 1987-88; and

(b) the budgetary support provided by Government to the Central Warehousing Corporation during these years?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) The net profit earned by the Central Warehousing Corporation was Rs. 23.39 crores for 1985-86 and Rs. 26.99 crores for 1986-87. The net profit of the Corporation for 1987-88 is estimated at Rs. 33.09 crores.

(b) The Government provided budgetary support of Rs. 1.52 crores to the Corporation during 1985-86. No budgetary support was provided by the Government to the Corporation during 1986-87 and 1987-88.

Findings of Audit Report of N.C.C.F. on Controlled Cloth

7257. SHRI C. JANGA REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Audit Report for the period ending 30 June, 1985 has revealed that an amount of Rs. 193.20 lakhs is outstanding in Sundry Debtors account for more than three years in controlled cloth activities of the National Consumers Cooperative Federation of India Ltd. (N.C.C.F.); and

(b) if so, the action taken against the officers found responsible for the same and the details of disciplinary action taken against each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) and (b). The NCCF has reported that only an amount of Rs. 16.67 lakhs pertains to controlled cloth activities against the total outstanding amount of Rs. 193.20 lakhs, indicated as sundry debts in the Audit Report for the period ending 30th June, 1985. Steps are being taken to reconcile and settle the outstanding dues.

Agreement for Foodgrains Import

7258. SHRI MOHANBHAI PATEL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether any agreement has been reached with any country for the import of foodgrains; and

(b) if so, the quantity of foodgrains likely to be imported and at the rate thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) and (b). An agreement has been reached with the U.S.A. under which the National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) and the National Dairy Development Board (NDDB) will receive 75,000 tonnes and 25,000 tonnes respectively of